43.	Pangarh	CHEMICALS be pleased to state:	
44.	Ranpur Baghelon	(a) whether 'safety norms' and r mendations of 'Sudha Joshi Committee	
45.	Rehli	been implemented by the LPG distribution the Hindustan Petroleum Corporation	
4 6.	Dewas City	and the Bharat Petroleum Corporation in Madhya Pradesh; and	
47.	Mandideep		
48.	Govindgarh	(b) if so, the steps taken by Gover to put pressure on these companies plement these recommendations in the	
49.	Bilaspur	est of consumers?	
50.	Chitranji	THE MINISTER OF PETROLEUM CHEMICALS (SHRI M.S. G	
51.	Pakanjore	PADASWAMY): (a) and (b). The LP tributors are under instructions to	
52.	Sironj	follow the safety norms and other re accepted recommendation of the said	
53.	Ajaygarh	mittee. All the three LPG marketin Companies are regularly monitorin	
54.	Rani Singh	progress of its implementation.	
55.	Kota	[English] foil (1. a. y.) 269 Rall Network	
56.	Runecha crossing	260 Rall Network	
57.	Datia	3261. SHRI J. CHOKKA RAO: V Minister of RAILWAYS be pleased to	
58.	Bhind		
59.	Sagar Bhopal Road	 (a) the total length of railway in present with zone-wise break up; and 	
60.	Telibanda	(b) the total length of railway electrified so far, zone-wise?	
Implementation of Joshi Committee			
	ndation By LPG Distributors	THE DEPUTY MINISTER IN	

AUGUST, 28, 1990

In Madhya Pradesh

259

Written Answers

3260. SHRI SURAJBHANU SOLANKI: Will the Minister of PETROLEUM AND

recome'have utorsof on Ltd. on Ltd.

Written Answers 260

rnment s to imne inter-

MAND GURU-PG disstrictly elevant id coming Oil ing the

Will the o state:

lines at d

y lines

N THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). The zone-wise route length of railway lines and the length of electrified lines as on 31.3.90 is as under:--

Railway	Total Route Length (in km)	Route Electrified (in km)
Central	6892	1859